

National Company Law Tribunal



Allahabad Bench

CP NO. 134 / ALD / 2017  
CA NO 115 / ALD / 2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE COMPANY: Coest Promoters Pvt. Ltd with ACE Infrastructure

SECTION OF THE COMPANIES ACT/ I & B CODE: U/S 230/232 of the Companies, Act, 2013: Developers Pvt. Ltd

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Saurabh Kalia	Adv	Petitioner	
2.	KULDEEP SINGH	STA	O.L.	K. Singh
3.	Ashay Kumar Singh Proxy for Sri Krishna Agarwal	Adv	for Income Tax Department	

CP No. 134/ALD/2017, C.A. (CAA) No. 115/ALD/2017

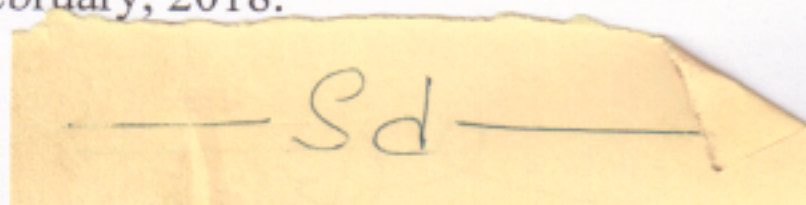
Sri Saurabh Kalia for the petitioner. Sri Ajay Kumar Singh, proxy for the  
Income Tax Department, Sri Krishna Agarwal.

The counsel for Income Tax Department seeks time to file  
formal reply/comments of the Income Tax Department in respect of  
present Company Petition. Hence, time is granted.

The matter to be listed on 19<sup>th</sup> February, 2018.

Date: 25/01/2018

Typed by  
Jyoti  
(Stenographer)

  
H.P. Chaturvedi,  
Member(Judicial)